

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

(V)
Date of order: 17-1-1997

OA NO. 16/1997

Mahesh Kumar Purohit S/o Shri Brij Nandan Purohit,
aged 34 years, resident of Naya Purohit Bhawan, Purani
Basti, Near Nahargarh Thana, Jaipur.

.. Applicant

Versus

1. Union of India through the Secretary, Ministry of Health and Family Welfare, Nirman Bhavan, New Delhi.
2. The Director, Central Govt. Health Scheme, Nirman Bhavan, New Delhi.
3. The Additional Director, Central Govt. Health Scheme, Near Railway Station, Radhakishan Hotel, Jaipur.

.. Respondents

Mr. Narendra Mishra, counsel for the applicant

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. O.P.Sharma, Administrative Member

O R D E R

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Applicant Mahesh Kumar Purohit has prayed for consideration for regular appointment as a Pharmacist under the Additional Director, Central Government Health Scheme, Jaipur.

2. We have heard the learned counsel for the applicant.
3. The applicant's case is that he was given appointment as a Pharmacist on adhoc basis vide Ann. A1 in the pay scale of Rs. 1350-2200 in continuation to an office order dated 26-6-89. He has been serving as a Pharmacist from 29-1-1987. His case is that since he has been serving as a Pharmacist for the last nine years and has crossed the maximum age limit, he has a preferential right for consideration for appointment against a

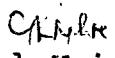
(5)

post which is vacant. He has already made a representation to the concerned authorities vide Ann. A3 dated 4-11-96, which has not been disposed of.

3. In the circumstances, we dispose of this OA at the stage of admission with a direction to the respondents to examine the representation of the applicant and take a decision thereon on merits within a period of three months from the date of receipt of a copy of this order. Let a copy each of the OA and annexures thereto be sent to respondents Nos. 2 and 3 for necessary action in this regard.


(O.P.Sharma)

Administrative Member


(Gopal Krishna)
Vice Chairman